

fer of 15 thousand million cubic feet of Krishna waters to Madras City are at present being examined by the Governments of Andhra Pradesh, Karnataka and Maharashtra. These proposals will be examined at an Inter-State meeting to be held as soon as the comments of the three States are received, with a view to selecting an appropriate scheme.

Scooter Garages for Quarters constructed at Indira Nagar, Madras

1870. SHRI S.D. SOMASUNDARAM, Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether scooter garages have not so far been provided for Central Government quarters constructed at Indira Nagar, Madras;

(b) if so, the reasons for the delay in providing the same; and

(c) whether the Government will assure to provide the same before the rainy season?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) When these quarters were sanctioned and take up for construction, there was no decision for construction of scooter garages and, therefore, scooter garages have not been provided. There is, therefore, no question of any delay.

(c) Government would consider, on merits, requests for provision of scooter garages if made by a fair the upper storey quarters. It may not be possible to provide these scooter garages before the rainy season.

Pay Scales of Employees of Saw Mill Division, Andaman and Nicobar Islands

1871. SHRI MANORANJAN BHAKTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether anomalies exist in designation and scale of pay in the different categories of industrial employees of Saw Mill Division, Chatham, (Andaman & Nicobar Islands); if so, whether a Committee was constituted by the Andaman Forest Department and the recommendations of the Committee submitted to the Government of India;

(b) if so, decision taken to end the said anomalies; and

(c) when it is expected to be finalised?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The Andaman Forest Department constituted a Committee in November, 1974 to go into the working, with particular reference to the anomalies, if any, in the designation and pay scales of the workers on the industrial establishment, of the Chatham Saw Mill Division. The Committee has recommended redesignation of certain existing posts, creation of additional posts and creation of new posts which do not exist in the Andaman Forest Department.

(b) and (c): The matter is still under consideration of the Government, as it requires detailed examination from financial and administrative angles.

Remunerative Price for Sugarcane and Jaggery

1872. SHRI P. THIAGARAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that in the absence of a clear cut policy for fixing a remunerative price for sugarcane and jaggery, the growers are at the mercy of merchants who get it at throw away prices;

(b) if so, whether Government propose to introduce a system of remunerative price for sugarcane and its products in the interests of economic viability of the agriculturists; and

(c) the salient features of such a proposal, if any?